unauthorised occupation as on 31st December, 1980;

- (b) what is the amount of damages recovered by DDA in this behalf; and
- (c) what is Government's policy regarding the disposal of such plots/properties to the occupants who are in possession of these plots | properties for more than ten years?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Development Authority has reported that as no survey of encroachments has been done recently, it is not possible to indicate their exact number. However, as per existing records, there were 3586 such properties in unauthorised occupation as on 31st December, 1980.

- (b) The Delhi Development Authority has stated that the amount of damages recovered by it from the encroachers of Nazul plots|properties under it for the period from 1971-72 to the 31st December, 1980 is Rs. 110.35 lakhs.
- (c) The Delhi Development Authority has reported that, as far as possible, those refugees who are covered by Gadgil Assurances will be adjusted on the same plots as unauthorisedly occupied by them provided structures do not inter-

fere with the layout plan of the area. There is, however, no policy as yet to dispose of Nazul plots]properties under the Delhi Development Authority to other persons who have encroached upon such properties whatever may be the duration of encroachment.

to Questions

## National Adult Education Programme

2458. SHRI G. SWAMY NAIK; Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that National Adult Education Programme is being implemented in various States;
- (b) whether it is also a fact that the National Adult Education Programme is being implemented in Andhra Pradesh too; and
- (c) if so, which are the various districts of Andhra Pradesh where the above mentioned programme is being brought into force and what are the names of prominent institutions where this schemes is being implemented?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) A statement indicating the names of districts covered in Andhra Pradesh and the prominent institutions in the State implementing the Adult Education Programme is attached.

## Statement

The names of districts covered in Andhra Pradesh and the prominent institutions in the State implementing the Adult Education Programme

- (i) Names of districts covered under the Centrally Sponsored Scheme of Rural Functional Literacy Projects.
- Adilabad 2. Anantpur
- 3. Chittoor
- 4. East Godavari
- Guntur
- Guntur
  Hyderabad City
- Karimnagar
- 8. Krishna
- g. Kurnool
- 10. Mehboobnagar 11. Nalgonda
- 12. Nizamabad
- 13. Prakasham
- 14. Ranga Reddy
- 15. Srikakulam
- 16. Vishakhapatnam 17. Warrangal, and
- 18. West Godavari